

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 275 OF 2019 &
IA NO. 1329 OF 2019

Dated : 4th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matters of:

Sahasradhara Energy Private Limited **Appellant(s)**
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh
Ms. Adishree Chakraborty

Mr. A. K. Pradhan (Rep.)

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Mr. Arjun Pall
Mr. Varun Byreddy
Mr. Mohd. Altaf Mansoor for R-2

ORDER

Admit. Issue notice to the Respondents on main appeal as well as on Application for stay returnable on 16.09.2019. Dasti, in addition, is permitted.

Learned counsel for Respondents may file objection/reply on or before 16.09.2019 with advance copy to the other side.

List the matter on **16.09.2019**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson